

- (iv) (a) Annual Report and Accounts of the National Institute of Food Technology Entrepreneurship and Management (NIFTEM-T), Thanjavur, Tamil Nadu, for the year 2022-23, together with the Auditor's Report on the Accounts
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11169/17/24]

- (v) (a) Annual Report of the National Institute of Plant Health Management, (NIPHM), Hyderabad, for the year 2022-23.
- (b) Annual Accounts of the National Institute of Plant Health Management, (NIPHM), Hyderabad, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 11490/17/24]

- I. Reports and Accounts of NTC, New Delhi; JCI, Kolkata for various years and related papers**
- II. Reports and Accounts (2022-23) of AEPC, New Delhi; PDEXCIL, Mumbai, Maharashtra and EPCH, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI DARSHANA VIKRAM JARDOSH): Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-
- (i) (a) Fifty-third Annual Report and Accounts of the National Textile Corporation Limited (NTC), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11274/17/24]

- (ii) (a) Annual Report and Accounts of the Jute Corporation of India Limited, (JCI), Kolkata, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11271/17/24]

II. A copy each (in English and Hindi) of the following papers: —

- (i) (a) Annual Report and Accounts of the Apparel Export Promotion Council (AEPC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11279/17/24]

- (ii) (a) Twenty-eighth Annual Report and Accounts of the Powerloom Development and Export Promotion Council (PDEXCIL), Mumbai, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11270/17/24]

- (iii) (a) Thirty-seventh Annual Report and Accounts of Export Promotion Council for Handicrafts (EPCH), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11278/17/24]

Notifications of the Ministry of Commerce and Industry

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI